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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 1138/2011 & CRL.M.As. 4163/2011, 8204/2016,
4351/2017

SHARIQ KHAN & ORS.

..... Petitioners

Through: None

Versus

STATE

..... Respondent

Through: Mr Amit Chadha, APP for the State

CORAM:

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR
KAURAV**

ORDER

11.07.2022

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2. Stay is operating since 26.04.2011.
3. None appears on behalf of the petitioner to prosecute the instant case.
4. In view thereof, the petition stands dismissed for non-prosecution.

PURUSHAINDRA KUMAR KAURAV, J

JULY 11, 2022/p